

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4736**  
ANSWERED ON 29.03.2023

**DMF FOR UMARIA**

† 4736. SHRIMATI HIMADRI SINGH:

Will the Minister of MINES be pleased to state:

(a) the amount of funds sanctioned under the District Mineral Foundation Fund (DMF) for district Umaria in Shahdol Parliamentary Constituency during the last Financial Years 2020-21, 2021-22, and 2022-23; and

(b) the amount of funds received so far out of the sanctioned funds, Financial Year-wise?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a) & (b): There is no provision for budgetary allocation from Central Government and State Governments to District Mineral Foundation (DMF). DMF is funded by statutory contributions received from the holders of mining leases in terms of the fixed percentage of royalty prescribed by the Central Government. As per information provided by the Government of Madhya Pradesh, the amount of funds collected under DMF in Umaria district in last three Financial Years is provided as under –

<b>DMF Umaria</b>		
<b>S. No.</b>	<b>Financial Year</b>	<b>Fund Collection (in Rs. Cr.)</b>
1	2020-21	8.34
2	2021-22	12.39
3	2022-23	9.46
<b>Total</b>		<b>30.19</b>

\*\*\*\*\*